NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/301/ (IB)/2017

NAME OF THE PETITIONER(S)

: K.P. JEYARAM & SHOBA JEYARAM

NAME OF THE RESPONDENT(S)

: RADHA EXPORTS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Mr. T.V. Vineeth Kent, Counsel for Petitioner present. Mr. K. Sukumaran, Counsel for Respondent present. Both are directed to make compliance with the previous orders. Put up on 07.07.2017 at 10.30 A.M.

S. Vijararagram. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

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